

Name of the Corporate Debtor: Orchid Housinginfra LLP; Date of commencement of CIRP: July 10, 2024; List of creditors as on: 31st July 2024, for claims received upto 31st July, 2024

Filing under clause (ca) & (d) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant			Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Principal Amount	Interest Amount	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Department of GST	Maharashtra	19-07-2024			7,51,41,854.00			7,51,41,854.00	Unsecured	NA	NA	0.00	NA	0	0	GST Dept filed Form B as secured Creditor as per section 82 of MGST and CGST Act, whereas IRP has admitted claim as unsecured creditor pursuant to section 238 of the IBC
1	Total	-				7,51,41,854.00			7,51,41,854.00	0			0	0.00	0	0	0